

(a) whether Government's attention has been drawn to the recommendations of the Pande Committee regarding material management in Durgapur Steel Plant;

(b) if so, whether the recommendations have been implemented; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI) : (a) Yes, Sir.

(b) and (c). The recommendations relate to adoption of stricter consumption norms for various raw materials, joint sampling of coal at destination, selected preparation of coal, strengthening of inspection wings for materials, etc. Implementation here is of a continuing nature. For example, a preliminary survey to study the maintenance procedures of the Plant has been made by the National Productivity Council. A Committee is working on fixation of consumption norms. An independent agency has been appointed on sampling of coals at destination. Action is being taken to reduce the inventories of spares, stores etc.

FOREIGN COLLABORATION

*203. SHRI S. R. DAMANI : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) the names of industrial concerns working in India with foreign collaboration with names of the collaborators;

(b) the equity participation allowed in each case as against plant and machinery and for technical know how supplied separately;

(c) whether there have been cases where import of machinery which could be indigenously fabricated was allowed under collaboration agreements, if so, the details of such cases and the circumstances leading to the decisions; and

(d) whether full foreign exchange involvement was borne by the collaborators and if not, the drain on our own foreign exchange resources as a result ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Quarterly list of foreign collaboration cases indicating, *inter alia*, the names of Indian and foreign parties are published in the Journal of Industry and Trade.

(b) to (d). The information in required details will take considerable time to compile. However, important details of all collaboration cases approved so far— numbering over 3000—are being collected from records and will be placed on the Table of the House in due course.

पूर्वोत्तर रेलवे में भोजन व्यवस्था

*204. श्री विश्वनाथ पाण्डेय : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जब कि रेलवे में समूची भोजन व्यवस्था में भोजन और जलपान पदार्थों की दरें बढ़ा दी गई हैं पूर्वोत्तर रेलवे में दिये जाने वाले खाद्य पदार्थों का स्तर बहुत गिर गया है;

(ख) क्या पूर्वोत्तर रेलवे में खाद्य पदार्थों के स्तर को ऊंचा करने के लिये कोई कार्यवाही की जा रही है; और

(ग) क्या पूर्वोत्तर रेलवे में जलपान गृहों में अकस्मात निरीक्षण करने की कोई व्यवस्था की गई है?

रेलवे मंत्री (श्री चे० मु० पुनाचा) :

(क) जी हां, 15-5-67 से भोजन और अल्पाहार की दरें बढ़ा दी गयी हैं। कच्चे सामान की कीमतों और कर्मचारियों के खर्च में वृद्धि के कारण ऐसा करना पड़ा। पिछले वर्ष की इसी अवधि के मुकाबले जनवरी से सितम्बर, 1968 तक की अवधि में दिये जाने वाले भोजन की किस्म के बारे में जितनी शिकायतें मिलीं, उनकी संख्या को देखते हुए ऐसा जान पड़ता है कि पूर्वोत्तर रेलवे द्वारा दिये गये भोजन की किस्म में कोई गिरावट नहीं आयी है। लेकिन रेल प्रशासन स्थिति से संतुष्ट नहीं है और भोजन की किस्म

number of industries which come under the licensing provisions of the Industries (Development and Regulation) Act;

(b) whether there is delay in taking a decision due to lack of unanimity about the number of 'Key' industries to be kept under control: and

(c) the yardstick being applied in determining an industry as a 'Key' industry ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) In the light of suggestions made in the Planning Commission's document 'Approach to the Fourth Five Year Plan', proposals for selective delicensing of industries are under the consideration of the Government.

(b) No, Sir.

(c) Industries which are important for the promotion of self sustaining industrial development and in which further capacities require to be created are treated as 'Key' industries.

IMPORT OF CYLINDERS

1161. SHRI K. N. PANDEY : Will the Minister of COMMERCE be pleased to refer to the reply given to Unstarred Question No. 303 on the 3rd July, 1968 and state:

(a) whether the information relating to the import of cylinders has since been collected; and

(b) if so, the quantum of foreign exchange being consumed annually for importing these cylinders ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) and (b). The information has already been placed on the Table of the House on 12th November, 1968 in fulfilment of the assurance given in reply to Unstarred Question No. 303 in the Lok Sabha on 23rd July, 1968.

ESTABLISHMENT OF FACTORIES IN ORISSA

1162. SHRI K. N. PANDEY : Will the MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 344 on the 3rd July, 1968.

(a) whether the information regarding the establishment of factories in Orissa has since been collected; and

(b) if so, the names of applicants who have sent proposals for the setting up of these new industries ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Yes, Sir.

(b) A statement is laid on the Table of the House. [Placed in Library. See No. LT-2179/68]

HEAVY ENGINEERING CORPORATION, RANCHI

1163. SHRI K. N. PANDEY : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 2941 on the 6th August, 1968 and state :

(a) whether the information relating to Heavy Engineering Corporation, Ranchi has since been collected; and

(b) if so, the details therefor ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Yes, Sir.

(b) A statement in fulfilment of the assurance was sent to Department of Parliamentary Affairs on the 4th September, 1968. A copy of that statement is laid on the Table of the House. [Placed in Library. See No. LT-2180/68]

EXPORT OF JUTE TO CUBA

1164. SHRI K. M. KOUSHIK : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that India was exporting jute goods to Cuba until the year 1966-67; and

(b) if so, the reason for which trade with this country has been stopped ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) and (b). In the past, Cuba imported a considerable quantity of jute goods from India. How-